

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**No.F.40 (1)–HCT/Judl/Roster/2022/10177**

**6<sup>th</sup> September, 2022**

**N O T I F I C A T I O N**

It is hereby notified that Hon'ble Mr. Justice S. G. Chattopadhyay will not be available for judicial work on **09.09.2022 (Friday)**. Accordingly, the Division Bench-IV comprising of Hon'ble Mr. Justice Arindam Lodh & Hon'ble Mr. Justice S. G. Chattopadhyay will not sit on that day.

Hon'ble Mr. Justice Arindam Lodh will sit in Single Bench in Court No.3 on **09.09.2022 (Friday)** for the whole day and will take up case(s) as per the Daily Cause List.

By order,

**(V. Pandey)**  
Registrar (Judicial)

**No.F.40 (1)–HCT/Judl/Roster/2022/10178-205**

**6<sup>th</sup> September, 2022**

**Copy to: –**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;

12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst/ the Computer Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

**Registrar (Judicial)**